

(a) whether Irrigation component of Bharat Nirman envisaged creation of irrigation potential of 10 million hectare through irrigation projects;

(b) if so, the achievements made so far; and

(c) the reasons for shortfall in achieving the target?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir.

(b) The total irrigation potential created as reported by States during the first three years *i.e.* from 2005-06 to 2007-08 is 5.32 million hectare (Mha). Complete information about creation of irrigation potential during the year 2008-09 have not been received from all the States. The created irrigation potential as reported by States during 2008-09 is 0.91 Mha.

(c) Against the overall target of creating irrigation potential of 7.15 Mha during the first three years, creation of irrigation potential of about 74.4% of the target has been achieved. There has been shortfall in creation of irrigation potential in respect of major and medium irrigation project, ground water scheme as well as the scheme for repair, renovation and restoration of water bodies. However the major shortfall is in respect of target for creation of irrigation potential through repair, renovation and restoration of water bodies. Which is primarily due to delay in approval of the scheme. The scheme for repair, renovation and restoration of water bodies has been approved in 2008-09.

Training camps in Pakistan

34. SHRI MAHENDRA MOHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether as per the recent revelations there are 42 terror camps in Pakistan and Pakistan occupied Kashmir (POK) directing against India;

(b) if so, whether Government has raised this issue with Pakistan and USA;

(c) if not, the reasons therefor;

(d) whether Government is aware that only those terror camps in Pakistan are busted which are directed against USA while camps directed against India are still operating; and

(e) if so, whether Government would take up the matter at international level and also at Non-Align Movement?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes. There is an infrastructure of terrorism within territories under the control of Pakistan.

(b) to (e) India has consistently emphasised to Pakistan the need to implement its solemn commitments of 06 January, 2004 and 24 September, 2008 made at the highest level that it will

not permit any territory under Pakistan's control to be used to support terrorism in any manner. Government has been keeping the international community informed of developments in this regard on a continuing basis.

Attacks on Indian students abroad

35. SHRI N.K. SINGH:
SHRI MAHENDRA MOHAN:

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether Government is aware of spate of attacks on the Indian students in Australia and in other countries;
- (b) if so, the facts and details thereof;
- (c) whether attacks on Indian students has damaged bilateral ties between the countries;
- (d) if so, whether Government has since contemplated any concrete steps to ensure safety of Indians in foreign countries, particularly in Australia; and
- (e) if so, the details thereof?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) and (b) Yes, Sir. Available information on recent attacks on Indians including students in Australia is given in the Annexure. [Refer to the Appendix 217 Annexure No. 2 appended to the answer to USQ No. 31 Pt (b) dt. 2/7/09]

(c) to (e) No, Sir. However, details of steps taken by the Government to ensure safety of Indian students in Australia are given in the Statement. [Refer to the Statement appended to the answer to USQ No. 25 Pt (e) and (f)] The Government of India would continue to impress upon the Australian and other Governments to ensure safety of Indians in their respective countries.

Racial attacks on Indians

36. SHRI NAND KISHORE YADAV:
SHRI KAMAL AKHTAR:

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the names and the details of the Indians, victims of racial attacks in various countries; and
- (b) the details of the action Government has taken/propose to take against such racial attacks against innocent Indians?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) Details of attacks on Indians, as available, are given in the Annexure. [See Appendix 217 Annexure No. 3] Cases of attacks that could have a racial aspect are indicated in the list in bold letters.